

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/343(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS INDUSGLOBAL CONSULTANCY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. Ajay Chaubey, Adv. : For Petitioner/ROC

ORDER

1. Ld. Counsel for ROC present.
2. Ld. Counsel appearing for ROC, WB seeks further time to make fresh publication as per Rule 7 of Winding Up Rules, 2020 in terms of order dated 12th September, 2022.
3. The Petitioner is directed to file an affidavit of service, along with original paper cuttings, within three weeks from today so as to bring the advertisement/paper publication in terms of Rule 7 of the Winding Up Rules, 2020, on record.
4. Post this matter on **11/04/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**